

[श्री मधु लिमये]

वक्त विचाराधीन है? मुझे डर है हमेशा हमने देखा है कि यह जो मजदूर मंत्रालय है यह सैकण्ड क्लास या थर्ड क्लास मंत्रालय है, मूठ मंत्रालय और वित्त मंत्रालय का इतना ता ताशाही राज्य मजदूर मंत्रालय पर रहता है कि इन को बान को कोई नहीं पूछता। मैं पचासो उदाहरण दे सकता हूँ। इस लिये मैं चाहता हूँ कि आप खुलासा करे कि क्या देज रिबोजन या सैलरी रिबोजन को जमा कर रखने का, फोज करन का मामला भी विचाराधीन है?

Shri Haithi: So far as this decision of the age Board is concerned, I have very clearly stated that this decision has been taken with the concurrence of the Finance Ministry and the Finance Minister himself. Therefore, this question does not arise, of second class or third class.

श्री मधु लिमये मैं मावागण बान पूछ रहा हूँ, वह तो फौज माइन्ड का हो गया।

Shri Haithi: So far as others are concerned, it is only a report. It is not Government decision at all.

14.09 hrs.

RE QUESTION OF PRIVILEGE

Shri Hem Barua (Mangaldai): Sir, may I draw your attention to a very relevant point? This morning I submitted a privilege motion against the hon Home Minister in relation to Madhya Pradesh. While making a statement on Madhya Pradesh the Home Minister admitted that the Governor of the State acted on the advice of the so-called Chief Minister of Madhya Pradesh. He is not the Chief Minister now unless he is propped up, because he has lost the majority in the Assembly. Now, this Governor has behaved in a very partisan manner. He was seen in the last AICC meeting in Delhi also attending that meeting. He has betrayed a partisan attitude even in this matter.

Mr. Deputy-Speaker: You have already been informed by the Speaker that he has not given his consent. It has been disallowed.

श्री मधु लिमये (मुंगेर) लीन गेद रिबोजनकार, प्रस्तुत ता विचाराधीन है मूठ मंत्री प्रॉपगेंडर के वक्तव्यों के बारे में।

Mr Deputy-Speaker: It is under consideration with the Speaker

श्री मधु लिमये . मैं छाज रही उठा गग हूँ उरु जवाब छाने के बाद हूँ का करने वा मीवा दिा जाय।

The Minister of Parliamentary Affairs and Communications (Dr. Ram Subhag Singh): I am not sure whether the Governor attended the AICC meeting or not.

Shri Hem Barua: I have been told by many journalist friends of mine who saw him in that meeting.

Dr. Ram Subhag Singh: He did not attend as a member.

14 11 hrs.

FINANCE (No 2) BILL, 1967

Mr Deputy-Speaker: The House will now take up the Finance (No 2) Bill.

श्री जबर लाल गुप्त (दिन्धी मरर)
इ।। जा 15 घंटे कबे गये हैं तो इ-र मय का डिब्रीजन कैपे छाप कीजियेगा?

Mr Deputy-Speaker: Let the Finance Minister move it and make his speech, then we will decide about the time.

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): Sir, I move *

"That the Bill to give effect to the financial proposals of the Central Government for the financial year 1967-68, be taken into consideration."

*Moved with the recommendation of the President.